THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Dated Guwahati, the 3^{nd} June, 2025

No. HC.V-94/2023 534/Estt. ### The following employees of this Registry are hereby promoted and appointed as **Usher** in the Principal Seat of the Gauhati High Court, Guwahati, in the Pay Band of Rs. 12000-52000/- (P.B.-1) with Grade Pay of Rs. 4400/- and Principal Seat Pay of Rs. 500/- per month, plus other allowances as admissible under the Rules, vice the vacancies mentioned against their names:

SI. No.	Name & Designation	Vacancy against which appointed to
1.	Shri Chandra Kanta Das, Multi Tasking Staff	Vice Shri Putul Deka, Usher promoted to the post of Record Assistant on 29-10-2024.
2.	Shri Dhrubajyoti Boro, Multi Tasking Staff	Vice Shri Bhabesh Ch. Das, Usher voluntarily retired from service on 31-12-2024.

The abovementioned employees are to submit their joining reports of their new assignment to the Establishment Section. Further, they shall be entitled to the pay and allowances of their promoted post with effect from the date(s) of their joining.

By Order

Sd/-

03 -06-2025

REGISTRAR GENERAL

Dated:

Memo No.HC.V-94/2023/534/Estt. Copy for information and necessary action to:

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- 2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. The Joint Registrar,....., Gauhati High Court, Guwahati.
- 6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
- 7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
- 8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
- The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
- 10. The Deputy Registrar....., Gauhati High Court, Guwahati.
- 11. The Assistant Registrar....., Gauhati High Court, Guwahati.
- 12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.

- 14. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
- 15. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 16. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
- 17. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 18. The Court Master, Gauhati High Court, Guwahati.
- 19. C.A. to Registrar General, Gauhati High Court, Guwahati.
- 20. The employees concerned.
- 21. Order file.

REGISTRAR GENERAL algin

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Dated Guwahati, the 3 Juna 2025

No. HC.V-95/2017/535/Estt. #### Shri Jyotish Goswami, Multi Tasking Staff of this Registry is hereby promoted and appointed as **Court Keeper** in the Principal Seat of the Gauhati High Court, Guwahati, in the Pay Band of Rs. 12000-52000/- (P.B.-1) with Grade Pay of Rs. 4400/- and Principal Seat Pay of Rs. 500/- per month, plus other allowances as admissible under the Rules, vice the post of Court Keeper vacated due to the promotion of Shri Homeswar Kalita to the post of Record Assistant on 29-10-2024.

Shri Jyotish Goswami is directed to submit joining report of his new assignment to the Establishment Section. Further, he shall be entitled to the pay and allowances of his promoted post with effect from the date(s) of his joining.

By Order

Sd/-<u>REGISTRAR GENERAL</u> Dated: ୦3 -0ଜ-2025

Memo No.HC.V-95/2017/^{535/}Estt. Copy for information and necessary action to:

- 1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- 2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. The Joint Registrar,....., Gauhati High Court, Guwahati.
- 6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
- 7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
- 8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
- The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
- 10. The Deputy Registrar....., Gauhati High Court, Guwahati.
- 11. The Assistant Registrar....., Gauhati High Court, Guwahati.
- 12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
- 15. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 16. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
- 17. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 18. The Court Master, Gauhati High Court, Guwahati.
- 19. C.A. to Registrar General, Gauhati High Court, Guwahati.
- 20. Shri Jyotish Goswami, Multi Tasking Staff, Gauhati High Court, Guwahati.

21. Order file.

REGISTRAR GENERA

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Dated Guwahati, the 3 June, 2025

No. HC.V-55/2023/536 /Estt. #### Smt. Kamini Rabi Das, Multi Tasking Staff of this Registry is hereby promoted and appointed as **Record Assistant** in the Principal Seat of the Gauhati High Court, Guwahati, in the Pay Band of Rs. 14000-70000/- (P.B.-2) with Grade Pay of Rs. 5600/- and Principal Seat Pay of Rs. 750/- per month, plus other allowances as admissible under the Rules, vice the post of Record Assistant vacated due to the retirement on superannuation of Shri Nouched Ali on 28-02-2025.

Smt. Kamini Rabi Das is directed to submit joining report of her new assignment to the Establishment Section. Further, she shall be entitled to the pay and allowances of her promoted post with effect from the date of her joining.

By Order

Sd/-<u>REGISTRAR GENERAL</u> <u>Memo No.HC.V-55/2023/536/Estt.</u> Copy for information and necessary action to: Sd/-<u>Dated: 03-06-2025</u>

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.

- 2. The Registrar (Vigilance/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
- 3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
- 5. The Joint Registrar,....., Gauhati High Court, Guwahati.
- 6. The Joint Secretary to the Govt. of Assam, Finance (SIU) Dept., Dispur, Guwahati-6.
- 7. The Joint Secretary to the Govt. of Assam, Finance (Budget) Dept., Dispur, Guwahati-6.
- 8. The Director of Accounts and Treasuries, Assam, Dispur, Guwahati-6.
- The Project Manager, Gauhati High Court, Guwahati, with a request to upload this order in the official website of the Principal Seat of the Gauhati High Court.
- 10. The Deputy Registrar....., Gauhati High Court, Guwahati.
- 11. The Assistant Registrar....., Gauhati High Court, Guwahati.
- 12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 14. The Treasury Officer, Kamrup (M) Treasury, Guwahati.
- 15. The Private Secretary to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
- 16. The Administrative Officer (Judicial),, Gauhati High Court, Guwahati.
- 17. The Court Officer-I/II, Gauhati High Court, Guwahati.
- 18. The Court Master, Gauhati High Court, Guwahati.
- 19. C.A. to Registrar General, Gauhati High Court, Guwahati.
- 20. Smt. Kamini Rabi Das, Multi Tasking Staff, Gauhati High Court, Guwahati.
- 21. Order file.

REGISTRAR GENERAL